

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 319 of 1995.

Thursday this the 11th day of July 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.S. Rugmini,
Director,
Doordarshan,
Trivandrum. .. Applicant

(By Advocate Shri Pandalai for Shri P.S. Biju)

Vs.

1. The Secretary,
Ministry of Information and
Broadcasting,
Shastri Bhawan,
New Delhi.

2. The Joint Secretary,
Ministry of Information and
Broadcasting,
Shastri Bhawan, New Delhi.

3. The Director General of
All India Radio,
New Delhi.

4. The Director General,
Doordarshan, New Delhi.

5. Vijaya Sharma,
Under Secretary to Government
of India,
Ministry of Information and
Broadcasting,
Shastri Bhawan, New Delhi. .. Respondents

(By Advocate Shri K.S. Bahuleyan for Shri TPM Ibrahim Khan,
SCGSC(R.1-5)

The application having been heard on 11th July 1996,
the Tribunal on the same day delivered the following:

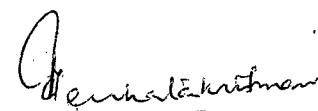
ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Counsel for applicant submits that the application

has become infructuous and that he does not wish to press the same. We record the submission and dismiss the application as infructuous. No costs.

Thursday this the 11th day of July 1996.



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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